

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 15/04/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

i) **Araria:** System is reported to be running smoothly.

ii) **Aurangabad:** System is reported to be running smoothly.

iii) **Ara:** System is reported to be running smoothly.

iv) **Banka:** System is reported to be running smoothly.

v) **Bhagalpur:** System is reported to be running smoothly.

vi) **Buxar:** System is reported to be running smoothly.

vii) **Begusarai:** System is reported to be running smoothly.

viii) **Darbhanga:** System is reported to be running smoothly.

ix) **East Champaran (Motihari):** System is reported to be running smoothly.

x) **Gopalganj:** System is reported to be running smoothly.

xi) **Gaya:** System is reported to be running smoothly.

xii) **Hajipur:** System is reported to be running smoothly.

xiii) **Jamui:** System is reported to be running smoothly.

xiv) **Jehanabad:** System is reported to be running smoothly.

xv) **Kaimur (Bhabhua):** System is reported to be running smoothly.

xvi) **Katihar:** System is reported to be running smoothly.

xvii) **Khagaria:** System is reported to be running smoothly.

xviii) **Kishanganj:** System is reported to be running smoothly. Further it is reported that one dead dog has been found in the campus of civil court and the same has been sent for biological examination.

xix) **Lakhisaria:** System is reported to be running smoothly.

- xx) **Madhepura:** System is reported to be running smoothly.
- xxi) **Munger:** System is reported to be running smoothly.
- xxii) **Muzaffarpur:** System is reported to be running smoothly.
- xxiii) **Madhubani:** System is reported to be running smoothly.
- xxiv) **Nalanda:** System is reported to be running smoothly.
- xxv) **Nawada:** System is reported to be running smoothly.
- xxvi) **Patna:** System is reported to be running smoothly.
- xxvii) **Purnia:** System is reported to be running smoothly.
- xxviii) **Saharsa:** System is reported to be running smoothly.
- xxix) **Samastipur:** System is reported to be running smoothly.
- xxx) **Sasaram:** System is reported to be running smoothly.
- xxxi) **Sheikhpura:** System is reported to be running smoothly.
- xxxii) **Sheohar:** System is reported to be running smoothly.
- xxxiii) **Sitamarhi:** System is reported to be running smoothly.
- xxxiv) **Siwan:** System is reported to be running smoothly.
- xxxv) **Supaul:** System is reported to be running smoothly.
- xxxvi) **Saran:** System is reported to be running smoothly.
- xxxvii) **West Champaran:** System is reported to be running smoothly.

2) Registrar General issued a notice to be circulated amongst the officers and staff of the High Court to install in their mobile the App Aarogya Setu to prevent the spread of Coronavirus and submit the compliance report to their respective controlling officers as early as possible, who, in turn, will submit the same to Registrar General.

3) Altogether Seventeen matters before the Registrar (List) through learned Advocates namely Sri Prakash Chandra Jha (AOR 118), Sri Sanjeev Kumar (AOR 3098), Sri Ravi Ranjan (AOR 3657), Sri Sanjay Kumar (AOR 00135), Sri Akash Raj (Enr. No. BR1169/2016), Sri Ram Shankar Das (AOR 04830), Sri Niranjana Kumar (AOR 208/11), Sri V.R.P. Singh (AOR 5129), Sri Navendu Kumar (AOR 01106), Dr. Anjani Pd. Singh (AOR 1415) & Sri Nalin Vilochan Tiwary (AOR 00351), were mentioned for urgent hearing on mobile phone and the same was placed before Hon'ble the Chief

Justice. His Lordship has been pleased to decline their prayer as no reasons for urgency were cited by the counsel for the petitioners.

4) Further, fifteen matters before Registrar General through learned Advocates namely Sri Prakash Chandra Jha (AOR 118), Sri Sanjeev Kumar (AOR3098), Sri Ravi Ranjan (AOR 3657), Sri Sanjay Kumar (AOR 00135), Sri Akash Raj (Enr. No.BR1169/2016), Sri Shiv Kumar Prabhakar (AOR AOR 2296), Sri Ram Shankar Das (AOR 04830), Sri Niranjan Kumar (AOR 208/11), Sri V.R.P.Singh (AOR 5129), Sri Navendu Kumar (AOR 04106), Dr. Anjani Pd. Singh (AOR 1415) and Sri Nalin Vilochan Tiwary (AOR 00351), were mentioned for urgent hearing on mobile phone and the same was placed before Hon'ble the Chief Justice. His Lordship has been pleased to turn down their prayer as no reasons for urgency were cited by the counsel for the petitioners.

5) Today six cases ((Cr. Misc. No.49452/2017, Cr. Misc. No.15995/20, Cr.WJC no.1778/19, Cr.Misc.No.19080/20 & Cr. Appl (SJ) no.2429/19, Cr.Appl. (SJ) no.896/20) were listed. They were heard by the Hon'ble Judges of the Patna High Court through Video Conference. Two cases whereof were adjourned, three were allowed and one was dismissed as withdrawn.

6) Today, two filings, one in bail matter and another in Civil Writ, were made through e-filing, mentioning of which were allowed previously.

7) Two dead crows were found in the campus of Hon'ble the Chief Justice Residence, 154 Chhajubagh, Patna. They were picked up by the team of the Animal Husbandry Department for chemical analysis. Registrar General has also issued letters to the Chief Secretary and the Director, Animal Husbandry Department, Govt. of Bihar, to get them examined in the Laboratory at Bhopal.

8) Registrar General along with other officers of the Registry made inspection of the campus of the Patna High Court. As reported by the Court Officer, no death of crow has taken place.

9) Registrar General along with other officers of the Registry made round of the Primary Health Centre of the Patna High Court and enquired from the doctors about the number of patients who came to the Hospital. It was reported that today 11 patients have come to the Hospital, who were duly attended but none was having any symptom of Covid - 19.

10) In course of inspection, Registrar General also enquired from the Security Guards posted in the campus about the entry of people into the campus. It was reiterated that entry of unauthorized person has prohibited.